

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No.1122/88

Dated: 28.9.1993

B.S. Bains

Applicant

VS.

Union of India,
G.M., N. Rly.

Respondents

Shri J.K. Bali, Counsel for the Applicant
Shri K.K. Patel, Counsel for the Respondents.

CORAM

1. Hon'ble Mr. C.J. Roy, Member (J)
2. Hon'ble Mr. B.K. Singh, Member (A)

JUDGMENT (ORAL)

(Delivered by Hon'ble Mr. C.J. Roy, Member (J))

The learned counsel for the applicant, Shri J.K. Bali appeared and informed that the applicant in this O.A. has died a few years ago (and the case is a transfer case). The case stands abated.

The case is dismissed as abated with no orders as to costs.

(B.K. Singh)

Member (A)

robin
(C.J. Roy)

Member (J)